

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.25701 of 2020

Dr. Sambit Patra **Petitioner**
None

-versus-

State of Odisha **Opposite Party**
Mr. A. P. Bose, Advocate for Opposite Party Nos.16, 17, 21, 22
and 23, Mr. B. Panigrahi, Advocate for Opposite Party No.14
and
Mr. D. K. Mohanty, AGA for State

**CORAM:
THE CHIEF JUSTICE
JUSTICE B. P. ROUTRAY**

**ORDER
09.08.2021**

Order No.

07. 1. This matter is taken up by video conferencing mode.
2. List along with W.P. (C) No.23988 of 2019 on 23rd September, 2021.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge